by Central Warehousing Corporation and State Warehousing Corporations to improve training facilities.

- 4. The construction activity should be geared up so that the planned targets are achieved.
- 5. The State Warehousing Corporations should construct warehouses of the design and specifications adopted by the Central Warehousing Corporation with suitable changes where so warranted to suit local requirements.

Number of schemes introduced in Bihar under the food for Work Programme

2409. SHRI RAM VILAS PAS-WAN : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the number and names of the scheme which have since been introduced in the State of Bihar during the last two years under food for work programme; and

(b) whether foodgrains were properly distributed to the weaker sections of the society and if not, the action taken by Government in regard thereto?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICUL-TURE AND RURAL DEVELOP-MENT (SHRI BALESHWAR RAM) : (a) Food for Work Programme has since been replaced by National Rural Employment Programme. It is the latter programme, which is now in operation. Schemewise details are not maintained at the Central Government level.

(b) Under National Rural Employment Programme, 1 kg. of foodgrains per head per day are required to be given to the workers as part of their wages. Reports received from the Government of Bihar indicate that the quantity of foodgrains utilised was much less than the minimum required on the basis of 1 kilogram per head per day and the wages in many cases were paid entirely in cash. This deviation has been brought to the notice of the State Government and they have been advised to distribute food grains invariably at the prescribed rate as part of the workers' wages.

Delegation of Pant-versity Teachers Association

2410. SHRICHITTA MAHATA: Will the Minister of AGRICUL-TURE be pleased to state :

(a) whether it is a fact that a delegation of the Pant University Teachers Association had recently met the Prime Minister and the Industry Minister of Union Government in connection with the problems of the University; and

(b) if so, the problems mentioned by them and action taken thereon by Central Government?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICUL-TURE AND RURAL DEVELOP-MENT (SHRI R. V. SWAMINA-THAN): (a) Yes, Sir. A delegation of Pant University Teachers Association met the Union Minister for Industry and the Prime Minister on 19-9-82 in connection with the problems of the University.

(b) The delegation requested for an inquiry into the circumstances that led to the alleged suicide by Dr. Ram Narayan, Associate Professor of Bio-chemistry of the University. The matter was referred to the Governor of Uttar Pradesh who is also the Chancellor of the Pant University. It is informed that the U. P. Government bad already ordered a Magisterial inquiry and the proposal for a Judicial inquiry is under consideration of the U. P. Government.